

**(1869) 06 CAL CK 0055**

**Calcutta High Court**

**Case No:** None

In The East Indies,  
Solicitor, Deceased,  
Alexander Beodie  
Mackintosh of Durmoo

APPELLANT

Vs

Charles James  
Wilkinson, Officiating  
Administrator General  
of Bengal and Executor  
of Last Will and  
Testament of the Said  
Samuel Fenn

RESPONDENT

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**Date of Decision:** June 7, 1869

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**Judgement**

Phear, J.

Ordered that the petition should be taken as a plaint and filed as such, and should be the foundation of an administration suit. Written statements ordered.